

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.145/2018 in OA No. 3467/2016**

New Delhi, this the 14<sup>th</sup> March, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Rakesh Kumar ([VH]) Emp. ID 19900636

S/o : Late Shri Kanchi Lal Gupta,  
R/o 30/LG-1, Teachers Apartment, Block-1,  
Dilshad Colony, Delhi-110095.

..... Petitioner

Present:None

**Versus**

1. Shri Anshu Prakash (Present Chief Secretary GNCT Delhi),  
O/o A-wing, 5<sup>th</sup> Floor, Delhi Secretariat,  
I.P.Estate, New Delhi-110002.
2. Shri Lala Ram Bharti (Empl.ID 19790362 [Retired] & X Principal &  
HOS of GBSSS, New Seemapuri, Delhi), R/o C-26, Swarn Nagri,  
Greater Noida, Gautam Budh Nagar-201306 (U.P.)
3. Shri Parveen Kumar (Vice Principal Present HOS & DDO),  
O/O GBSSS (School ID 1106011),  
New Seemapuri, Delhi-110095, .... Respondents /Contemnors  
(By Advocate: Mr. Vijay Kr. Pandita)

**ORDER (ORAL)**

**By Hon'ble Mrs. Jasmine Ahmed, Member (J);-**

None appeared on behalf of the applicant. Mr. Vijay Kumar Pandita, learned counsel for the respondents is present and states that he has supplied to the applicant typed copies of pages No.19 to 22 of the counter reply as per his demand and also Email sent on 07.03.2018. Accordingly, we feel that present CP has become infructuous. The same is, accordingly, dismissed having become infructuous. Notices issued to the respondents are discharged. No costs.

**(Praveen Mahajan)  
Member (A)**

**(Jasmine Ahmed)  
Member (J)**

